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ORDER SHEET

OA-1072-93.

## VERSUS

SL.	DATE	OFFICE REPORT	FILE ORDER
1.	2	3	4
		⑦	<u>DR(7)</u> <u>04-05-94</u>
			Hon'ble court had directed to list this case in the Month of May - 94.
			Cisi- this case Before Hon'ble Court for Admission
			<u>OR</u> Submitted before on 30.5.94 - favor Hon'ble court on 30.5.94 for admission.
			<u>25.05.94.</u>
		⑧	<u>30/5/93</u> NO SITTING, Adm to 2-8-94 for admission.
			<u>OR</u> Submitted before Hon'ble court on 2-8-94 for admission.
			<u>1-8-94.</u>
			Box <u>not</u>

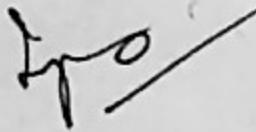
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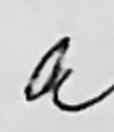
2-8-94:- Hon. Mr. Maharaj Din- JM  
Hon. Mr. K. Muthukumar- AM

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D.A.No.1072/98

The present D.A. has been moved for employment on compassionate ground. The employee <sup>said</sup> to have died in the year 1960. The application for seeking employment on compassionate grounds was moved in the year 1968 and there after another application has been moved in the year 1969. The applicant kept silence for 10 years. Again he moved three applications seeking the employment on the compassionate ground in the year 1990. The case of the applicant is highly time barred. It is, therefore, dismissed as being barred by limitation.

  
A.M.  
(Is)

  
J.M.